

SHRI JYOTIRMOY BOSU: I seek your permission... (*Interruptions*)

MR. DEPUTY-SPEAKER: I go to the next item.—Papers to be laid on the Table.

12.04 hrs.

PAPERS LAID ON THE TABLE

Half-yearly Report on Coir Board and on working of the Coir Industry Act and Annual Report of National Institute of Design for 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): I beg to lay on the Table:

(1) A copy of the Half-yearly Report (Hindi and English versions) for the period from 1st April, 1980 to 30th September, 1980 on the activities of the Coir Board, Ernakulam, Cochin and the working of the Coir Industry Act, 1953, under sub-section (1) of section 19 of the Coir Industry Act, 1953. [Placed in Library. See No. LT-2395/81].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahmedabad, for the year 1979-80, along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute of Design Ahmedabad, for the year 1979-80.

[Placed in Library. See No. LT-2396/81].

NOTIFICATION UNDER CUSTOMS ACT

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): I

beg to lay on the Table a copy each of Notification Nos. GSR 287(E) and 288(E) (Hindi and English versions) published in Gazette of India dated the 10th April, 1981 together with an explanatory memorandum regarding exemption from the whole of the basic and additional duties of customs and auxiliary duty leviable on the photographic filming, sound recording and radio equipment, raw films video tapes and sound-recording tapes of foreign origin, when re-imported into India, after having been exported therefrom for certain purposes, approved by the External Publicity Division of the Ministry of External Affairs, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-2397/81].

12.06 hrs.

ARREST OF MEMBER

MR. DEPUTY-SPEAKER: I have got another announcement to make.

I have to inform the House that the following wireless message dated 21 April, 1981, addressed to the Speaker, Lok Sabha, has been received from the Commissioner of Police, Calcutta today:—

“Swami Indervesh, Member, Lok Sabha along with others was arrested on Rani Rashmoni Avenue, Calcutta; at 16.15 hours on 21-4-1981 for violating Prohibitory Orders in force there.”

12.07 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Twenty-second Report

SHRI Y. S. MAHAJAN (Jalgaon): I beg to present the Twenty-second Report of the Committee on Private Members' Bills and Resolutions.